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Notice

It is bring to the notice of anyone concern that Trade Marks Journal No. 1928 dated 18/11/2019 published 4734 trademarks and Trade Marks Journal No. 1929 dated 25/11/2019 published 5012 trademarks inviting opposition from the public, if any, within 4 months time from the date of publication as per provision of the law. It may be further noted that 716 marks are opposed under TM Journal No. 1928 and 752 trademarks are opposed under TM Journal No. 1929. The trademark registry did not receive any communication relating to any opposition / objection in regard to 8288 trademark till 15 July, 2020 (details attached). If anyone has submitted any communication in respect of these published marks then same may be brought to attention of this office.

Sd/-

Controller General of Patent, Design and Trade Marks
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### Trade Marks Journal No. 1929: published dated 25/11/2019

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254 3368554 20-SEP-16 39 1928 PLANET EXPLORER PVT. LTD.
255 3371386 24-SEP-16 5 1928 PLANET HERBS LIFESCIENCES PVT LTD
256 3376568 29-SEP-16 7 1928 ASHWINBHAI JADAVBHAI PANSURIYA
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261 3381608 05-OCT-16 5 1928 Satish Pardesi
262 3381868 05-OCT-16 3 1928 VARUNA BANSAL
263 3382584 07-OCT-16 14 1928 BENNETT, COLEMAN AND COMPANY
264 3383955 08-OCT-16 35 1928 SURENDRASINGH S/O. SH. HEM SINGH
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269 3398163 27-OCT-16 3 1928 SAS FINANCIERE BATTEUR
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276 3410394 16-NOV-16 43 1928 ANKIT JHA
277 3413220 20-NOV-16 25 1928 PRANNATH FOOTWEARS PRIVALE LIMITED
278 3414722 21-NOV-16 35 1928 WHOLESALEBOX INTERNET PRIVATE LIMITED
279 3414723 21-NOV-16 42 1928 WHOLESALEBOX INTERNET PRIVATE LIMITED
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284 3420896 29-NOV-16 7 1928 ARUN KUMAR JAISWAL
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292 3426833 02-DEC-16 9 1928 VIRENDER KUMAR GUPTA
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294 3427664 06-DEC-16 35 1928 HARSHVARDHAN KUMAR
295 3429772 09-DEC-16 35 1928 MRS. BABITA ARORA
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299 3432502 14-DEC-16 35 1928 KISHAN PRASAD
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308 3437274 20-DEC-16 44 1928 SUGAM SARASWAT
309 3437340 20-DEC-16 9 1928 MR. SANJAY SINGH.
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316 3439067 22-DEC-16 30 1928 LT FOODS MIDDLE EAST DMCC
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318 3439914 23-DEC-16 3 1928 MRS. SHAHNAZ HUSAIN
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322 3439921 23-DEC-16 43 1928 BHOKHAA FOOD SERVICES PRIVATE LIMITED
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406 3461126 19-JAN-17 16 1928 UTKARSH SMALL FINANCE BANK LIMITED
407 3461129 19-JAN-17 16 1928 UTKARSH SMALL FINANCE BANK LIMITED
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| 538 | 3669495         | 03-Nov-17 | 30 | 1928 | RAM CHANDRA SONI  
<p>|     |                 |      |       |      | EXCELENCIA PHARMACEUTICALS PRIVATE LIMITED |
| 539 | 3669734         | 03-Nov-17 | 5  | 1928 | RAKESH KUMAR MAROTHI TRADING AS BENGAL INDUSTRIES AND TRADING |
| 540 | 3670788         | 06-Nov-17 | 3  | 1928 | SONU SINGH |
| 541 | 3671604         | 07-Nov-17 | 42 | 1928 | ANSARI HUSNA BIBI SAJIDHUSEN VRIJESH NATURAL FIBRE &amp; FABRICS (INDIA) PRIVATE LIMITED |
| 542 | 3673493         | 09-Nov-17 | 9  | 1928 | EXCELENCIA PHARMACEUTICALS PRIVATE LIMITED |
| 543 | 3673708         | 09-Nov-17 | 35 | 1928 | RAKESH KUMAR MAROTHI TRADING AS BENGAL INDUSTRIES AND TRADING |
| 544 | 3674314         | 10-Nov-17 | 9  | 1928 | AMAR SHAKTI COMMERCE &amp; INDUSTRIES LTD |
| 545 | 3677953         | 14-Nov-17 | 5  | 1928 | ZYDUS HEALTHCARE LIMITED |
| 546 | 3677954         | 14-Nov-17 | 5  | 1928 | ZYDUS HEALTHCARE LIMITED |
| 547 | 3677956         | 14-Nov-17 | 5  | 1928 | ZYDUS HEALTHCARE LIMITED |
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| 551 | 3677988         | 14-Nov-17 | 5  | 1928 | ZYDUS HEALTHCARE LIMITED |
| 552 | 3685958         | 15-Nov-17 | 21 | 1928 | HEMANT SHARMA |
| 553 | 3680529         | 17-Nov-17 | 36 | 1928 | PRIYANK DASHORA |
| 554 | 3682088         | 20-Nov-17 | 10 | 1928 | ZYDUS HEALTHCARE LIMITED |
| 555 | 3685024         | 22-Nov-17 | 5  | 1928 | ZYDUS HEALTHCARE LIMITED |
| 556 | 3685029         | 22-Nov-17 | 5  | 1928 | ZYDUS HEALTHCARE LIMITED |
| 557 | 3685032         | 22-Nov-17 | 5  | 1928 | ZYDUS HEALTHCARE LIMITED |
| 558 | 3686387         | 24-Nov-17 | 99 | 1928 | RAJ ASSUDANI |
| 559 | 3686885         | 24-Nov-17 | 5  | 1928 | UNISON PHARMACEUTICALS PRIVATE LIMITED |
| 560 | 3689910         | 29-Nov-17 | 99 | 1928 | ABDUL RASHID K |
| 561 | 3694592         | 04-Dec-17 | 36 | 1928 | RK GLOBAL SHARES &amp; SECURITIES LTD |
| 562 | 3697359         | 07-Dec-17 | 25 | 1928 | NARAYAN SINGH HUKAM SINGH DEWAL PROPIETOR OF SHRI OM DATA TEXTILE |
| 563 | 3699749         | 11-Dec-17 | 7  | 1928 | TRADING AS : BHAVIK MARKETING |
| 564 | 3700254         | 12-Dec-17 | 3  | 1928 | LYLA BLANC PVT. LTD. MAHESHWARI RAVINDRA GOLAKIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF MAHARANI COUTURE |
| 565 | 3700906         | 12-Dec-17 | 35 | 1928 | ASHOK CHANDULAL NENWANI AN INDIAN NATIONAL SOLE PROPRIETOR OF JAY AMBA ENTERPRISE |
| 566 | 3700909         | 12-Dec-17 | 25 | 1928 | DEVENDRA SINGH BHADORIYA |
| 567 | 3703416         | 15-Dec-17 | 35 | 1928 | MR. SHIRISH KUMAR R. SONAVANE |
| 568 | 3703732         | 15-Dec-17 | 33 | 1928 | AMIN ROJANI |
| 569 | 3704610         | 17-Dec-17 | 99 | 1928 | AVINASH SINGH |
| 570 | 3705593         | 18-Dec-17 | 30 | 1928 | AMBA FOODS, THROUGH PROPRIETOR MR. JIGNESH JADAV |
| 571 | 3706634         | 19-Dec-17 | 29 | 1928 | SONAM CLOCK PVT.LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 |
| 572 | 3707522         | 20-Dec-17 | 14 | 1928 | AMBA FOODS, THROUGH PROPRIETOR MR. JIGNESH JADAV |
| 573 | 3708158         | 21-Dec-17 | 32 | 1928 | JIGNESH JADAV |</p>
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- HARSH KEDIA
- SURESH KUMAR GARG
- V SELVAGANDHI
- CROPDATA TECHNOLOGY PRIVATE LIMITED
- MR. ASHWIN A. PANDIYA TRADING AS SKY JEWELS
- MAHINDRA & MAHINDRA LIMITED
- OPTIMYSTIX ENTERTAINMENT INDIA PVT. LTD.
- NY CINEMAS LLP
- AASAANJOBS PRIVATE LIMITED
- GRADEWELL PHARMACEUTICAL PVT. LTD.
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**Mr. Tanaji Vishnu Kolekar**
Proprietor of M/S Rudraneel Industries

**Krishan Kumar** Trading as Brio Healthcare

**Mr. Rupeesh Kumar**

**M/S Dev Pharmacy Pvt. Ltd.**

**Sweta Agnihotri**

**M/S. Multiplex Safe and Farm Fresh**

**Aegis Health Solutions Private Limited**

**Devesh Sharma** Proprietor of Pret-Fab

**Sumit Setia**

**Divyesh Ashvinkumar Mane**

**Gangotri Engicon Private Limited**

**Fashneer Technologies Pvt. Ltd.**

**Sarvesh Upadhyay**

**Vetoquinol India Animal Health**

**Private Limited**

**Naveen Jain**
Punjab Institute of Fire & Safety Management

**Praveen Kunerimal**

**Akhshit Malhotra**

**Velocity International Logistics**
Ganesh Vankhele Trading as M/S

**Goda War Traders**

**M/S. Mars Residency LLP**

**Triyug Narayan Singh**
Prateek Vashist Sole Proprietor of Orlaco Lifesciences

**Bhavik Popat**

**Edoc Life Sciences Pvt. Ltd.**

**Urban Millers LLP**

**Rhitobrata Bhattacharya**
M/S. Thrisssur Paddy Farmers Produce

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**Panna Lal Suthar**
Vijay Chimnani Trading as M/S Divine

**Ghagik International**

**Umisons Industries**

**Umisons Industries**

**Mehul Hasmukh Patel**
Godrej & Boyce Manufacturing

**Company Ltd.**

**Company Ltd**
Godrej & Boyce Manufacturing

**Company Ltd**

**Shilpa Kapoor**
Model Hospitals Private Limited

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1628 4173181 10-MAY-19 5 1928 DR. GIRIDHARA KAJE
1629 4173184 10-MAY-19 41 1928 PRIYANSHI VASANI
1630 4173187 10-MAY-19 5 1928 THEOGEN PRIVATE LIMITED
1631 4173209 10-MAY-19 25 1928 SHAM PRASAD PARAJULI
1632 4173215 10-MAY-19 99 1928 TECHPROLABZ (OPC) PRIVATE LIMITED
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1637 4173276 10-MAY-19 35 1928 CLYKK SERVICES INDIA PRIVATE LIMITED
1638 4173277 10-MAY-19 35 1928 CLYKK SERVICES INDIA PRIVATE LIMITED
1639 4173285 10-MAY-19 24 1928 GVK AIRPORT DEVELOPERS LIMITED.
1640 4173307 10-MAY-19 21 1928 MORJA PANTH BABUBHAI
1641 4173319 10-MAY-19 19 1928 MR. SUSHIL PAREEK
1642 4173320 10-MAY-19 16 1928 NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PRIVATE LIMITED.
1643 4173321 10-MAY-19 36 1928 PERIWINKLE FASHIONS PRIVATE LIMITED.
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2808 4324112  18-OCT-19  11  1928  MR. KAILASH CHAND KANKARIA
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**Trade Marks Journal No: 1957 , 20/07/2020**

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**Notes:**
- The data provided includes account numbers, dates, and some names associated with various companies and individuals.
- The entries are structured in a tabular format with columns for account number, name, date of birth, date of expiry, and company names.
- The data is sorted based on the account number, with some entries repeated multiple times, suggesting possible errors in the data entry.

---

**Additional Information:**
- The dates range from 28-APR-16 to 28-JUL-16, indicating a timeline for the registration or renewal of trade marks.
- The names and titles of the individuals associated with these entries suggest a mix of business and personal affiliations.
- The companies listed include pharmaceuticals, communications, and various other industries, indicating a diverse range of entities.

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**Analysis:**
- The data is likely a record of trade mark registrations or renewals, with each entry representing a different entity or individual.
- The repetition of some names and account numbers might indicate errors or incomplete records.
- The variety in the names and companies suggests a broad spectrum of businesses and individuals associated with these trade mark registrations.

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**Further Action:**
- Review the data for errors and inconsistencies.
- Cross-reference the account numbers with company records to verify the accuracy of the entries.
- Consider the possibility of updating or correcting the data to reflect the most current information.

---

**Conclusion:**
- The data provides a snapshot of trade mark registration activities, with a focus on individuals and companies active in the period from April to July 2016.
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M/S. DAILY NUTRITION ASSURED LIMITED LIABILITY PARTNERSHIP
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FEROOZ AHMAD GANIE
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CHIT CHAAT
SANSTUTI PHARMACEUTICALS PRIVATE LIMITED
LIMTED
JAVIN JOLLY
JAVIN JOLLY
JAVIN JOLLY
KRUTADNYATA FOUNDATION
MAYANK GARG
SAHUL KUMAR
SUDESH V. NARVEKAR
DIVYA SINHA
AMIT PANDEY
JASMEEK SINGH
BNG FASHION GEARS PVT. LTD.
ARUN PRADEEP S
JITESH PANJWANI
LALIT MOHAN SHARMA
SYED SHAHBAAZ HUSSAIN INAMDAR
SHEIK MASTAN SHARIFF
JEUNESSE GLOBAL HOLDINGS, LLC
VIKAS DUGGAL
MRS. CHARU PALTA
MALTI CHOUHAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHRI MARUTI BEVERAGES
APP HORIZON (OPC) PRIVATE LIMITED
ASHV HOSPITALITY SERVICES
DWD PHARMACEUTICALS LTD
DWD PHARMACEUTICALS LTD
MANIT HASMUKHBHAI NAVADIYA
SHREE SHYAM CORPORATION
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MOHD. AARIF
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M/S. JEESHEE FASHION
TVASHTAA YOUTH AGRO INDIA PRIVATE LIMITED
LATIKE RATNA SEKHAR
UJJWAL V. JOSHI
MANISH KUMAR S/O VAGTAVAR MAL JAIN
MANISH KUMAR S/O VAGTAVAR MAL JAIN
NIYAZ AHMED SHAIKH
ROBINSON K I
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MR. MAHENDRA JUHARMAL SATIYA  
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6409 4314374 07-OCT-19  36 1929  SANJEEV KUMAR KAUSHAL  
MR. SUNIL KUMAR JINDAL PROPRIETOR OF  
6410 4314376 07-OCT-19  11 1929  VSA CLEAN ENERGIES PVT LTD  
6411 4314378 07-OCT-19  5 1929  VSA CLEAN ENERGIES PVT LTD  
6412 4314381 07-OCT-19  9 1929  VSA CLEAN ENERGIES PVT LTD  
6413 4314383 07-OCT-19  12 1929  VSA CLEAN ENERGIES PVT LTD  
6414 4314385 07-OCT-19  35 1929  VSA CLEAN ENERGIES PVT LTD  
6415 4314387 07-OCT-19  36 1929  VSA CLEAN ENERGIES PVT LTD  
6416 4314389 07-OCT-19  39 1929  VSA CLEAN ENERGIES PVT LTD  
6417 4314391 07-OCT-19  41 1929  VSA CLEAN ENERGIES PVT LTD  
6418 4314393 07-OCT-19  42 1929  VSA CLEAN ENERGIES PVT LTD  
6419 4314395 07-OCT-19  37 1929  SKN .HARYANA CITY GAS DISTRIBUTION PRIVATE LIMITED  
6421 4314398 07-OCT-19  9 1929  BENTEX CONTROL & SWITCHGEAR (S) PRIVATE LIMITED  
6422 4314399 07-OCT-19  45 1929  VIJAY LAKSHMI WELFARE TRUST  
6423 4314454 07-OCT-19  11 1929  UDAY JHA  
6424 4314456 07-OCT-19  25 1929  SHRUTI APPARELS  
6425 4314498 07-OCT-19  11 1929  M/S SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS PRIVATE LIMITED  
6426 4314502 07-OCT-19  38 1929  AZUME MEDIA PRIVATE LIMITED  
6427 4314523 09-OCT-19  38 1929  RANA YASHWANT  
6428 4314524 09-OCT-19  42 1929  LOMOSO SOLUTIONS PRIVATE LIMITED  
6429 4314525 09-OCT-19  11 1929  ANKIT GUPTA  
6430 4314526 09-OCT-19  16 1929  CHETTINAD ENTERPRISES PRIVATE LIMITED  
6431 4314527 09-OCT-19  16 1929  CHETTINAD ENTERPRISES PRIVATE LIMITED  
6432 4314528 09-OCT-19  16 1929  CHETTINAD ENTERPRISES PRIVATE LIMITED  
6433 4314529 09-OCT-19  16 1929  CHETTINAD ENTERPRISES PRIVATE LIMITED  
6434 4314530 09-OCT-19  16 1929  CHETTINAD ENTERPRISES PRIVATE LIMITED  
6435 4314531 09-OCT-19  16 1929  CHETTINAD ENTERPRISES PRIVATE LIMITED  
6436 4314532 09-OCT-19  29 1929  PRAVEEN GARG  
6437 4314533 09-OCT-19  9 1929  MR. ANILKUMAR KRISHNA SHETTY  
6438 4314534 09-OCT-19  9 1929  GUANGDONG OPPO MOBILE  
6439 4314535 09-OCT-19  42 1929  TELECOMMUNICATIONS CORP., LTD. GUANGDONG OPPO MOBILE  
6440 4314536 09-OCT-19  28 1929  VINAY PRAKASH GUPTA  
6441 4314537 09-OCT-19  35 1929  SAHEI RAVIKUMAR BHOJRAJ  
6442 4314538 09-OCT-19  7 1929  RIZWAN ABDULBHAI SANDHI  
6443 4314539 09-OCT-19  43 1929  ARCTIC HOTELS AND RESORTS PRIVATE LIMITED  
6444 4314540 09-OCT-19  35 1929  NANDAKISHORE A.S  
6445 4314541 09-OCT-19  10 1929  SABRE MERCANTILES PVT LTD  
6446 4314542 09-OCT-19  99 1929  RAMESH BABU  
6447 4314543 09-OCT-19  3 1929  ELGA CARBONS PVT LTD  

10957
<p>| No. | Code    | Date     | Code | Date     | | Name | Address |
|-----|---------|----------|------|----------| | | | |
| 6448 | 4315695 | 09-OCT-19 | 35 | 1929 | ENGINEERING EDGE (S) PTE LTD | MR. AJAY DIXIT PROPRIETOR OF RECKON |
| 6449 | 4315735 | 09-OCT-19 | 7 | 1929 | CHEMICALS | MR. AJAY DIXIT PROPRIETOR OF RECKON |
| 6450 | 4315736 | 09-OCT-19 | 37 | 1929 | CHEMICALS | |
| 6451 | 4315743 | 09-OCT-19 | 41 | 1929 | JUGNU GUPTA | |
| 6452 | 4315753 | 09-OCT-19 | 43 | 1929 | HARISH K | |
| 6453 | 4315813 | 09-OCT-19 | 99 | 1929 | SHREE BALAJI ETHNICITY RETAIL LIMITED | |
| 6454 | 4315820 | 09-OCT-19 | 18 | 1929 | MLEE VENICE DESIGN | |
| 6455 | 4315826 | 09-OCT-19 | 40 | 1929 | AMIT BALAK SINGH | |
| 6456 | 4315836 | 09-OCT-19 | 43 | 1929 | R.K. VIJAYA SANKAR | |
| 6457 | 4315842 | 09-OCT-19 | 43 | 1929 | ANKIT JAKHODIA | |
| 6458 | 4315889 | 09-OCT-19 | 21 | 1929 | LAXMI SHARMA | MRS. HARPREET KAUR PROP. OF KIRPA T |
| 6459 | 4315895 | 09-OCT-19 | 7 | 1929 | ENTERPRISES | |
| 6460 | 4315898 | 09-OCT-19 | 35 | 1929 | INTUIVI SOLUTIONS PRIVATE LIMITED | |
| 6461 | 4315899 | 09-OCT-19 | 35 | 1929 | INTUIVI SOLUTIONS PRIVATE LIMITED | |
| 6462 | 4315901 | 09-OCT-19 | 44 | 1929 | DR. CHARANJIT SINGH PRUTHI | |
| 6463 | 4315903 | 09-OCT-19 | 42 | 1929 | PROSTREET TECHNOLOGIES PVT LTD | |
| 6464 | 4315907 | 09-OCT-19 | 29 | 1929 | BELLAM PHANI KUMAR | |
| 6465 | 4315939 | 09-OCT-19 | 1 | 1929 | AMBANI ORGANICS LTD. | |
| 6466 | 4315945 | 09-OCT-19 | 9 | 1929 | ELIPSE SMARTECH INNOVATION PVT. LTD. | |
| 6467 | 4315957 | 09-OCT-19 | 2 | 1929 | KAILASH POLYMERS | |
| 6468 | 4316027 | 09-OCT-19 | 30 | 1929 | SABBISETTY PRAVEEN KUMAR | |
| 6469 | 4316028 | 09-OCT-19 | 42 | 1929 | MANASI KUNDU | |
| 6470 | 4316029 | 09-OCT-19 | 31 | 1929 | SABBISETTY PRAVEEN KUMAR | |
| 6471 | 4316032 | 09-OCT-19 | 3 | 1929 | ABHISHEK KUMAR SINGH | |
| 6472 | 4316033 | 09-OCT-19 | 9 | 1929 | ABHISHEK KUMAR SINGH | |
| 6473 | 4316034 | 09-OCT-19 | 10 | 1929 | ABHISHEK KUMAR SINGH | |
| 6474 | 4316037 | 09-OCT-19 | 10 | 1929 | AJEET KUMAR PATEL | THOTTATHIL PUTHANPURAYIL FAHSHAM TRADING AS FAHSHAM FAROOK |
| 6475 | 4316038 | 09-OCT-19 | 41 | 1929 | RESEARCH INTERNATIONAL | SURINDER PRAKASH GUPTA PROPRIETOR OF M/S PANCHSHEEL CORPORATION, SHREE KRISHAN EDUCATIONAL AND |
| 6476 | 4316039 | 09-OCT-19 | 7 | 1929 | WELFARE SOCIETY | GUANGZHOU HUADUO NETWORK |
| 6477 | 4316043 | 09-OCT-19 | 41 | 1929 | TECHNOLOGY COMPANY LIMITED | |
| 6478 | 4316048 | 09-OCT-19 | 99 | 1929 | ABAAD MASALA &amp; CO. | |
| 6479 | 4316099 | 09-OCT-19 | 30 | 1929 | ABAAD MASALA &amp; CO. | |
| 6480 | 4316100 | 09-OCT-19 | 30 | 1929 | ABAAD MASALA &amp; CO. | |
| 6481 | 4316101 | 09-OCT-19 | 30 | 1929 | ABAAD MASALA &amp; CO. | |
| 6482 | 4316164 | 09-OCT-19 | 27 | 1929 | DEEPIKA PADUKONE | |
| 6483 | 4316165 | 09-OCT-19 | 28 | 1929 | DEEPIKA PADUKONE | |
| 6484 | 4316166 | 09-OCT-19 | 30 | 1929 | DEEPIKA PADUKONE | |
| 6485 | 4316167 | 09-OCT-19 | 32 | 1929 | DEEPIKA PADUKONE | |
| 6486 | 4316168 | 09-OCT-19 | 33 | 1929 | DEEPIKA PADUKONE | |
| 6487 | 4316169 | 09-OCT-19 | 35 | 1929 | DEEPIKA PADUKONE | |
| 6488 | 4316170 | 09-OCT-19 | 36 | 1929 | DEEPIKA PADUKONE | |
| 6489 | 4316171 | 09-OCT-19 | 37 | 1929 | DEEPIKA PADUKONE | |
| 6490 | 4316172 | 09-OCT-19 | 38 | 1929 | DEEPIKA PADUKONE | |
| 6491 | 4316173 | 09-OCT-19 | 39 | 1929 | DEEPIKA PADUKONE | |
| 6492 | 4316174 | 09-OCT-19 | 40 | 1929 | DEEPIKA PADUKONE | |</p>
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7179  4327784  22-OCT-19  25  1929  MOHAMMED INZAMAMUL MISTRY
7180  4327786  22-OCT-19  6  1929  FUJI TERMINAL INDIA PRIVATE LIMITED
7181  4327795  22-OCT-19  5  1929  DECVIN LABORATORIES PVT LTD
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SUBSEQUENT PROPRIETORS REGISTERED

1554422 - 7, 1465560 - 21, 1554421 - 21, 1465558 - 9: Proprietor Altered to T. SAYANARAYANA, T. SAYANARAYANA trading as ELECTRON HOME APPLIANCES, D.NO.76-3-16/A, RAMANANDA ASHRAM STREET, BHAVANI PURAM VIJAYWADA 520012(AP)
SRI SAI IMPEX, SRI SAI IMPEX
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The following list of Trade Marks have been removed from the Register as it has not been renewed on time in accordance with the Trade Marks Act, 1999.

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NOTICE

Applicants for registration of Trade Marks and their agents are particularly requested to quote in their replies full and complete Reference Letter No. and date, application number and the class to which it relates and send to the concerned office of Trade Marks Registry. This would facilitate quick disposal of letters.

OM PRAKASH GUPTA, IAS

CONTROLLER-GENERAL OF PATENTS, DESIGNS, TRADE MARKS & GI

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